

Three Security Guards were also suspended for their misconduct etc. in accordance with the Trade Fair Authority of India Employees (Conduct, Discipline & Appeal) Rules, 1977. Subsequently, two Security Guards have been reinstated. The departmental enquiry in respect of the other is in its final stage. Prior to the joining of the present Chairman, two employees had been suspended who were later on, reinstated.

Hunger strike in COD Agra

10552. SHRI DAYA RAM SHAKYA : Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry are aware about relay hunger strike which has taken place since 5 April, 1982 at the main gate of C. O. D. Agra; and

(b) if so, what are the workers' demands?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) :
(a) Yes, Sir.

(b) The fast was organised by the COD Karamchari Sangh (unrecognised Union). The Sangh did not make any specific demand. However, while giving notice of the proposed fast, the Sangh mentioned that the fast would be observed to draw the attention of the authorities to the incident that took place on 8th April, 1981 during the Corps Day Celebrations in the Depot.

Hunger strike by M.E.S. workers in Jabalpur

10553. SHRI DAYA RAM SHAKYA : Will the Minister of DEFENCE be pleased to state :

(a) is it a fact that the MES workers have commenced relay

hunger strike at the gates of MES authorities at Jabalpur; and

(b) if so, what are demands and what steps have so far been taken by the MES authorities to accept the workers demands?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) (a) Yes, Sir.

(b) The demands submitted are:—

- (i) illegal victimisation of a Mazdoor working in the office of Garrison Engineer (Project in Vehicle Factory, Jabalpur and
- (ii) unauthorised retention of a Superintendent Border Roads at Garrison Engineer (Project). Vehicle Factory, Jabalpur.

There was no illegal victimisation of any Mazdoor. One of the Mazdoors was transferred from the Office of Garrison Engineer (Project), Vehicle Factory, Jabalpur in administrative interest. His transfer order has since been cancelled.

The Superintendent referred to in the demand submitted by the Union could not be moved out because of the nonavailability of a suitable replacement.

अमेठी, उत्तर प्रदेश में आयोजित प्रदर्शनी पर किया गया व्यय

10554. श्री दया राम शाक्य : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या अमेठी, उत्तर प्रदेश में 10 फरवरी से 18 फरवरी तक कोई प्रदर्शनी आयोजित की गई थी जिसमें उनके मंत्रालय के स्टाल भी लगाए गये थे और यदि हां, तो कितने स्टाल लगाये गये और उनके मंत्रालय को कितना खर्च उठाना पड़ा ;